

SULPHURIC ACID REQUIRED FOR D.D.T.

218. DR. RAGHUBIR SINH: Will the Minister for PRODUCTION be pleased to state:

(a) whether sulphuric acid is required for the manufacture of D.D.T.;

(b) if so, from where this acid is obtained for the Government D.D.T. factory in Delhi; and

(c) what is the source of the sulphur required for the manufacture of the acid in India?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) Yes.

(b) From the Delhi Cloth and General Mills Company Limited, Delhi.

(c) Mainly U.S.A. and to a small extent Japan and Germany.

PERMIT SYSTEM FOR TRAVEL BETWEEN INDIA AND TIBET

219. DR. RAGHUBIR SINH: Will the PRIME MINISTER be pleased to state by what date the permit system for travel between India and Tibet is likely to be brought into operation?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): The permit system is expected to be put into practice from May this year. As soon as details have been finalised information will be released to the press and generally made available to the people of the regions concerned.

STATEMENT RE ACCIDENT TO THE FRONTIER MAIL AT FATEH-SINGHPURA

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): The House may be aware of the accident to the 31 Down Frontier Mail.....

SHRI S. MAHANTY (Orissa): What is the good of making a stale statement here?

MR. CHAIRMAN: He is making it up-to-date, not merely yesterday's statement.

SHRI O. V. ALAGESAN:which took place at about 14.50 hours on the 21st instant at Fateh-Singhpura station on the Bayana-Gangapur single-line section of the Western Railway, about which I made a statement in the Lok Sabha yesterday. According to the information obtained from the Railway Administration over the telephone, the facts reported are as follows:—

It was arranged by the Section Controller that 31 Down Frontier Mail approaching from Bombay side should cross No 1118 Up goods train approaching from the opposite direction, at Fateh-Singhpura station. Fateh-Singhpura is a B class station on the single-line with two receiving lines. The station is interlocked to standard III interlocking and provided with double wire multiple aspect upper quadrant signalling. The points and signals are worked from one central cabin situated close to the Station Master's office. There is also an interlocked key box in the Station Master's office through which the Station Master exercises control over the route setting as well as the working of signals for reception and despatch of trains. The interlocking at this station is so designed that when the signals for reception of a train from one direction are lowered, the signals from the opposite direction cannot be lowered simultaneously.

It was arranged by the Station Master of Fateh-Singhpura to first receive No. 1118 Up goods train on the loop line, and then to pass the Down Frontier Mail through the main line. While the goods train was about to come to a stop on the loop line, the Down Frontier Mail from the opposite direction also entered the loop line and collided with the goods train. The load of the Frontier Mail was 13 coaches. The two coaches next to the engine of the Frontier Mail remained on the line undamaged, the third a second class bogie coach derailed, and

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the fourth, also a second class bogie coach telescoped into the former. The fifth coach remained on the line and was slightly damaged, but the remaining 8 coaches remained on the line undamaged. The engines of the two trains and goods wagons are reported to have suffered hardly any damage.

Crowbars had to be used to open out certain doors and windows of the two bogie coaches which were telescoped, in order to take out the passengers.

One Shri Shiv Charan Singh, retired Principal of Government College, Rupar, a II Class passenger in the third coach, unfortunately died, and thirty-four other passengers holding tickets of different classes received minor injuries. The injured were given first aid on the spot by the Guard and further medical attention by the Railway Assistant Medical Officer who arrived with the first relief train at about 16.25 hours from Bayana. The dead body of Shri Shiv Charan Singh was taken over by the police and it is understood was taken to Ludhiana according to the address found on his person. Our sympathies go to the bereaved family and to the injured.

31 Down Frontier Mail left Fateh-Singhpura station about 5 hours 30 minutes late with all the passengers. The 3 damaged coaches were left behind and the passengers were accommodated in the remaining coaches which came through.

The General Manager of the Western Railway who was also on the train, personally supervised the arrangements for giving requisite medical attention and assistance to passengers.

The cause of the accident will be known only after the completion of the enquiry by the Government Inspector of Railways, which will commence on the 25th instant at Bayana.

The driver of the Frontier Mail has been placed under suspension, and the

driver of the goods train, the Assistant Station Master and the Cabinmer on duty at Fateh-Singhpura, have been put off duty pending the result of the enquiry.

THE FINANCE COMMISSION (MISCELLANEOUS PROVISIONS) AMENDMENT BILL, 1955

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to move for leave to introduce a Bill to amend the Finance Commission (Miscellaneous Provisions) Act, 1951.

Mr. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Finance Commission (Miscellaneous Provisions) Act, 1951."

The motion was adopted.

SHRI M. C. SHAH: Sir, I introduce the Bill.

THE HINDU SUCCESSION BILL, 1954—continued

श्रीमती शारदा भार्गव (राजस्थान): माननीय अध्यक्ष महोदय, कल मैं इस उत्तराधिकार विधेयक की पांचवीं धारा के विषय में कह रही थी। श्रीमन्, सच तो यह है कि आज के समाज में संयुक्त परिवार केवलमात्र दिखावा ही रह गया है। आज समाज में बहुत कम व्यक्ति ऐसे हैं जो कि संयुक्त परिवार में विश्वास करते हैं। सच तो यह है कि परिवार के हर एक व्यक्ति जब बड़ हो जाते हैं तो स्वतंत्र रूप से रहने का ही विचार करते हैं। अतः इस उत्तराधिकार विधेयक में मितान्तरा की लीक पीटने से, मेरी समझ में, कोई लाभ नहीं है। मेरे विचार में समाज की भावना तथा समझ के अनुकूल रीति नीति में निरंतर परिवर्तन होना ही हिन्दू संस्कृति का उद्देश्य है। एक विचार सदैव नहीं रहता और ना ही वे समाज के